

[Prof. Narain Chand Parashar]

to benefit that area financially or within five years or eight years and if it is not going to be remunerative if the expenditure is to be 5 per cent or 7 per cent," let us not construct it."

Now, there are examples. I will cite the example of Pathankot-Jammu line which was found to be unremunerative as per the survey reports. Now it is so much beneficial to the Railways that there are demands for doubling and the railway track being extended up to Udhampur also. So, lines which were found to be unremunerative at one point of time because there were poor industrial prospects or considered uneconomical may turn out to be very beneficial and financially remunerative at a future reference date. So, this criteria or this calculus of measuring should be changed and the financial aspect should not be taken into account and the wider economic gain that the country and the community is going to have should be examined more closely and we should now adopt what is the economic approach rather than the purely financial or accounting approach. Unless this is done, the justice cannot be done to Railways.

I also agree that the railway department is one on which the functioning of the other departments depends. It is one a single department for which you give one injection and the railway system strengthens itself. The other department like steel must come to them, the coal must come to them. Of course the other things like the Ministry of Labour must also help them, and so on and so forth.

So, whether it is a question of mother-in-law or sister-in-law, ultimately it will come to his.

The Railway Ministry is independent in its operations upon other Ministries and is also a source of strength to the entire eco-

nomie system of the country.

MR. DEPUTY-SPEAKER: You can continue on Tuesday. Now we shall take up Private Members' Business.

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[Translation]

Fifty-Ninth Report

SHRI RAM AWADH PRASAD (Basti):
Sir, I beg to move:

"That this House do agree with the Fifty-ninth Report of the committee on Private Members' Bills and Resolutions presented to the House on the 1st March, 1989."

[English]

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Fifty-ninth Report of the Committee on Private Members' Bill and Resolutions presented to the House on the 1st March, 1989."

The Motion was adopted.

15.31 hrs.

RESOLUTION RE: IMPLEMENTATION OF NEW 20-POINT PROGRAMME-
Contd.

[English]

MR. DEPUTY-SPEAKER: Now we take up further discussion on the following Reso-